

**IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.**

**CASES LIST DATED: 15.06.2021**

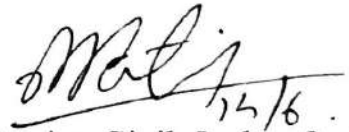
MORNING SESSION			AFTERNOON SESSION	
SL. NO.	CASE NOS.	STAGE	CASE NOS.	STAGE
1	OS 450/2017	Arguments (Only through VC)	RA 26/2020	Arguments (Only through VC)
2	RA 33/2018		OS 473/2017	
3	LAC 215/2009	Hearing (Only through VC)	OS 467/2015	Evidence (Only through VC)
4	OS 269/2017		OS 621/2017	
5	OS 273/2017		MC 1/2019	
6	OS 67/2018		OS 387/2012	
7	OS 320/2021		OS 493/2012	
8	OS 15/2011	Evidence (Only through VC)	OS 569/2019	Objection to IAs (Only through VC)
9	MVC 93/2017		FDP 27/2009	
10	OS 341/2018		OS 250/2021	(Only through VC)
11	OS 501/2013		MISC 41/2012	
12	OS 55/2014		SC 3/2019	
13	OS 167/2018	OS 665/2019		
14	OS 113/2019	OS 717/2019		
15	OS 429/2020	(Only through VC)	OS 609/2019	

NOTE: All advocates are requested to strictly follow SOP dated: 21.05.2021 issued by the Hon'ble High Court of Karnataka.

  
**(PRASAD.K.B.)**  
 Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 15.06.2021

CIVIL CASES	
Morning Session	Afternoon Session
Case No.	Case No.
1. OS 48/2016	1. OS 360/2018
2. OS 388/2013	2. OS 480/2018
3. OS 74/2018	3. OS 200/2011
4. OS 76/2010	4. OS 200/2010 C/W OS 323/10
5. OS 116/2020	5. OS 174/2013
6. OS 252/2009	6. OS 348/2017
7. OS 452/2014	7. OS 96/2018
8. OS 522/2018	8. OS 234/2017
9. OS 50/2011	9. OS 450/2018
10. OS 502/2015	10. OS 424/2014
11. OS 68/2018	11. OS 730/2019
12. OS 474/2020	12. OS 934/2009
13. OS 58/2016	13. OS 728/2019
14. OS 96/2020	14. OS 156/2012
15. OS 348/2018	15. OS 48/2015

  
15/6

Addl. Senior Civil Judge & JMFC  
Nelamangala

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IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE AND JMFC,  
NELAMANGALA  
CAUSE LIST DATED 15.06.2021.

MORNING SESSION			AFTERNOON SESSION	
SL. No.	CASE NOS.	STAGE	CASE NOS.	STAGE
1	LAC 45/2009	Hearing (Only through VC)	EX 25/2016	Hearing (Only through VC)
2	OS 2/2014		OS 500/2017	
3	OS 351/2014		OS 275/2011	
4	OS 654/2014		LAC 91/2015	
5	OS 193/2016		OS 363/2014	
6	MC 39/2021		OS 408/2017	
7	OS 560/2017		OS 30/2021	
8	OS 822/2013		OS 728/2013	
9	OS 239/2016		OS 796/2013	
10	OS 493/2014	Evidence (Only through VC)	OS 744/2015	Evidence (Only through VC)
11	OS 207/2015		OS 469/2014	
12	OS 65/2017		OS 698/2014	
13	OS 318/2016		OS 660/2015	
14	MVC 473/2014		OS 681/2015	
15	Misc 2/2013		OS 22/2016	

II Addl. Senior Civil Judge  
Nelamangala

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**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA**  
**LIST OF CASES TAKEN ON BOARD ON 15.06.2021**

**Morning Session**

**Afternoon Session**

Sl. No	Case No	Sl. No	Case No
1	OS 313/2020	1	CC 2915/2017
2	OS 267/2018	2	CC 3370/2017
3	FDP 7/2013	3	CC 113/2018
4	OS 125/2016	4	CC 898/2018
5	OS 265/2017	5	CC 899/2018
6	OS 303/2017	6	CC 1370/2018
7	OS 343/2017	7	CC 1857/2018
8	OS 344/2017	8	CC 1870/2018
9	OS 526/2019	9	CC 2032/2018
10	OS 1/2021	10	CC 2033/2018
11	Misc 5/2021	11	CC 2310/2018
12	CC 925/2016	12	CC 2588/2018
13	CC 2198/2016	13	CC 2626/2018
14	CC 2222/2016	14	CC 2771/2018
15	CC 123/2017	15	CC 2779/2018

Note: Separate cancelled cases list will be notified

*Um*  
*14/6/2021*  
**I/c Prl. Civil Judge & JMFC,**  
**Nelamangala**



IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,  
NELAMANGALA

P.O: CHINMAYEE.R.H

CAUSE LIST DATED 15-06-2021

Morning Session		Afternoon Session	
SL.NO.	Case No.	Sl.No.	Case No.
1	O.S.184/2015	1	O.S.366/2013
2	O.S.352/2016	2	O.S.520/2019
3	O.S.370/2007	3	O.S.521/2019
4	O.S.436/2011	4	O.S.397/2020
5	O.S.32/2012	5	O.S.312/2016
6	O.S.504/2013	6	O.S.300/2014
7	O.S.340/2014	7	O.S.254/2019
8	O.S.354/2015	8	O.S.488/2007
9	O.S.503/2018	9	O.S.102/2012
10	O.S.440/2013	10	O.S.30/2012
11	O.S.180/2004	11	O.S.546/2013
12	O.S.486/2007	12	O.S.94/2014
13	O.S.200/2016	13	O.S.396/2014
14	O.S.148/2015	14	O.S.100/2015
15	O.S.278/2015	15	O.S.308/2015

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15/6/2021  
I Addl. CJ & JMFC,  
Nelamangala

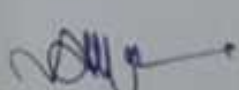
II ADDL. CIVIL JUDGE AND JMFC,  
NELAMANGALA

LIST OF CASES TAKEN ON BOARD ON 15-06-2021

Morning Session

Afternoon Session

Sl.No	Case No.		Sl.No.	Case No.	
1.	OS	257/2008	16	OS	27/2019
2	OS	8/2010	17	OS	31/2019
3	OS	333/2015	18	OS	303/2018
4	OS	339/2015	19	OS	367/2018
5	OS	443/2016	20	OS	482/2019
6	OS	525/2018	21	OS	459/2012
7	OS	99/2019	22	OS	165/2015
8	OS	224/2019	23	OS	213/2015
9	OS	292/2019	24	OS	187/2016
10	OS	297/2019	25	OS	440/2016
11	OS	462/2017	26	Mis	35/2015
12	OS	101/2018	27	CC	3448/2021
13	OS	309/2018	28	CC	3449/2021
14	OS	483/2018	29	CC	3453/2021
15	OS	509/2018	30	PCR	96/2017

 14/6/20  
II Addl. Civil Judge & JMFC  
Nelamangala

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